

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 04
IA No. 200/JPR/2024
CP No. (IB)- 74/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Anand Kumar Gupta

...Financial Creditor/Applicant

Versus

Adelson Pharma Private Limited

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Liquidator : Mohd. Bilal, Adv.

ORDER

Heard Mr. Mohd. Bilal, Adv. appearing on behalf of Mr. Prateek Kedawat,
Adv. for the Liquidator.

IA No. 200/JPR/2024

This is Progress Report filed by the Liquidator of the Liquidation Process of Adelson Pharma Pvt. Ltd. (Corporate Debtor) for the period covered under the 2nd Quarter, i.e., from 01.01.2024. to 31.03.2024. This report is taken on record subject to just exceptions. **IA No. 200/JPR/2024** stands disposed of accordingly.


Sd/-

(Rajeev Mehrotra)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

April 23, 2024